

(4)

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>12.7.35</u> Re 187/121 Rae	Sri. S. Kumar, counsel for the applicant. Heard the learned counsel for the applicant. The case is dismissed as withdrawn. N. K. Verma (N. K. Verma) 12.7.35 C. K. Verma (GOPAL KRISHNA) VICE CHAIRMAN

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